

Name of the Corporate Debtor: Marshall Machines Limited; Date of Commencement of CIRP: 29-08-2025; List of Creditors as on: 16-03-2026; Name of IP: Sandeep Kumar Chitkara; Process Number: 1; Last 5 digit of registration number: 13084

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	265998340	3	265998340	52.20	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	276680863	1	1350124	0.26	0	151810832	123519907	Annexure 4
5	Operational creditors (Workmen)	8	1372299	0	0	0.00	0	0	1372299	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	3	24299720	3	20419908	4.01	0	3879812	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	47	301460041	42	221769315	43.52	0	79690725	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		70	869811263	49	509537687	100.00	0	235381369	124892206	